

59  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD



CP No.173/241-242/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.09.2019

Name of the Company: Jignesh Ramesh Patel & Ors.  
V/s.  
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

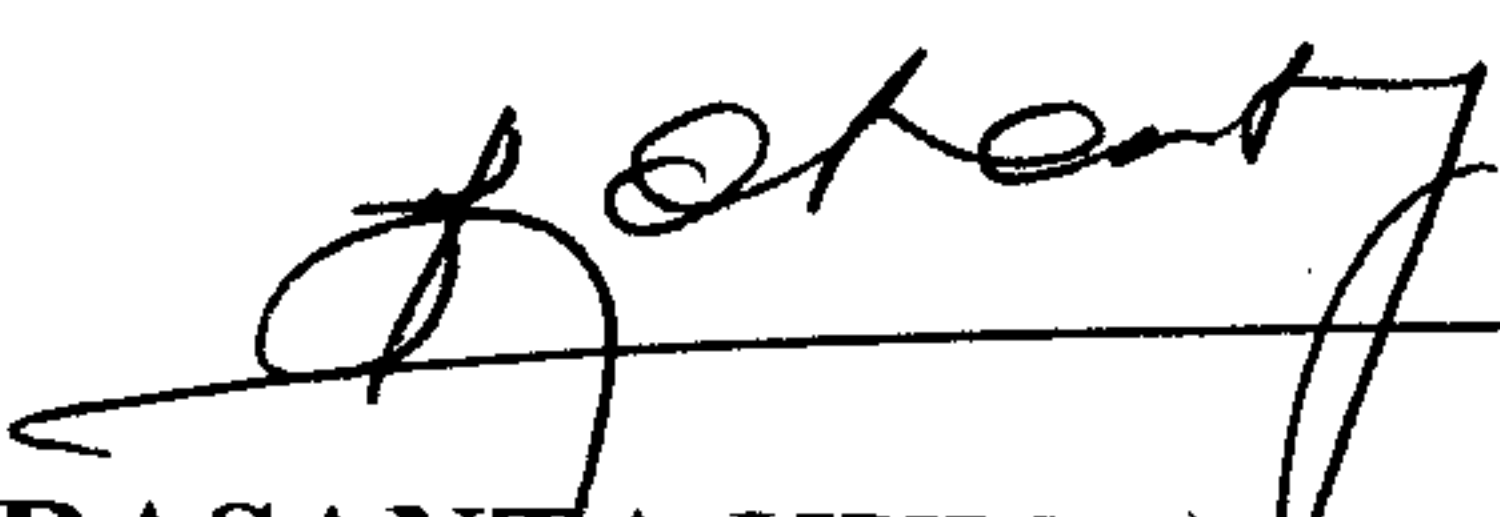
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHASHVATA SHUKLA FOR MA.SP MASMUDAR	ADVOCATE SHE	PETITIONER	
2.	Nisarg M. Vyas	ADVOCATE	RESPONDENT	


**ORDER**

The Parties are represented through their respective Learned Counsel(s).

At the request of counsel for the respondent, matter is adjourned.

List the matter on 20.09.2019

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 3rd day of September, 2019.